

[श्री विद्याचरण शुक्ल]  
सरकार ने राज्य के घाट जिले चुने हैं, जिनमें केन्द्रीय जिलीय संस्थाएं रियायती दरों पर ऋण उपलब्ध करेगी। इसके अलावा, भारत सरकार को चुने हुए जिलों में नये एककों की स्थापना के लिए नकद राजसहायता भी उपलब्ध करेगी।

8. मैं आशा करता हूँ कि इन उपायों से और ऐसे ही उन अन्य उपायों से, जो भावी राज्य सरकार निस्संदेह करेगी, राज्य के विकास की गति तेज हो जायेगी और यह राज्य देश के बाकी हिस्सों के साथ कदम से कदम मिलाकर प्रगति की और अग्रसर होगा। ]

SHRI SURENDRA MOHANTY (Kendrapara) : Sir, I wish to make a submission.

MR. SPEAKER : Is it identical to the submission which the Maharaja made ?

SHRI SURENDRA MOHANTY : No, what the Maharaja will submit, I cannot anticipate, nor should the chair anticipate what I am going to submit,

MR. SPEAKER : I do not know the party which he represents.

SHRI SURENDRA MOHANTY : Utkal Congress. A very deplorable situation has arisen, and I want to bring it to the notice of this august House, in connection with the estimate of receipts and expenditure which the hon. Minister has just laid before the House for 1971-72. My submission is very simple, and it is this : for more than two months President's Rule has been in force in Orissa, without its being approved by the Parliament of India.

SHRI VIDYA CHARAN SHUKLA : The budget is going to be discussed on Monday when he can refer to all this.

SHRI SURENDRA MOHANTY : It may be on Monday or Tuesday. It has no significance. Sir, you have given me kind permission to have my say.

MR. SPEAKER : Is it a point of order ? What is the position ?

SHRI SURENDRA MOHANTY : It is the function of this House to see that the constitutional provisions are strictly followed by the government. My submission is this : for more than two months President's rule has been in force in Orissa without getting it ratified by Parliament. Even now there is a majority party in the newly constituted Orissa Legislature which is waiting to be called by the Governor. This budget should have been placed before the Orissa Assembly for getting its approval. Why is it being laid here ? There is no reason for its being laid here. This is merely giving scope to a kind of political horse-trading on which certain parties are going to thrive. I protest against this. I take strong exception to this kind of manner in which the constitutional sanctity is being sacrificed.

MR. SPEAKER : This is not the proper time to raise such objections. When the proper time comes, you will have an opportunity.

SHRI SURENDRA MOHANTY : My grievance is that it is not coming. More than two months have elapsed. That is the constitutional provision.

SHRI VIDYA CHARAN SHUKLA : The points made by the hon. Members are so patently unrealistic and wrong that they do not merit any reply from me. Therefore, I would not reply to the points raised by Shri P. K. Deo and Shri Surendra Mohanty.

17.56 hrs.

#### MYSORE BUDGET, 1971-72

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : I beg to present a statement of the estimated receipts and expenditure of the State of Mysore for the year 1971-72.

STATEMENT ON THE BUDGET OF THE  
STATE OF MYSORE  
FOR 1971-72

Sir,

I beg to present, the 'Vote' on Account' Budget of the State of Mysore for 1971-72. Sir, the House is aware that a Proclamation under Article 356 of the Constitution was issued by the President of India today in respect of the State of Mysore. By virtue of this Proclamation, the powers of the Legislature of the State are now exercisable by or under the authority of the Parliament. Accordingly, the Budget of the State of Mysore for the year 1971-72 which was laid before the State Legislature, but was not passed by until the issue of Proclamation is now being laid before Parliament. For the present, a Vote on Account for the period from April to July, 1971, only is being sought in order to carry on the administration.

2. The Budget for the current year envisaged a deficit of Rs. 15.48 crores on revenue account. The Revised Estimates show a nominal surplus of Rs. 1.79 crores. The revenue receipts in the current year now stand at Rs. 254.66 crores as against the Budget Estimate of Rs. 233.47 crores. This is largely due to improvement in tax collections, and in other receipts. Expenditure met from revenue is now estimated at Rs. 252.87 crores as against Rs. 248.95 in the Budget Estimates. The Capital expenditure is estimated at Rs. 46.61 crores as against the Budget Estimates of Rs. 42.43 crores.

3. For the year 1971-72, the total revenue receipts are estimated at Rs. 273.05 crores as against Rs. 254.66 crores as per Revised Estimates for the current year. The increase of Rs. 18.39 crores is accounted for mainly under Sales Tax, share of Central Taxes, other Taxes and Duties and Grants-in-aid from Central Government. Next year's expenditure met from revenue is placed at Rs. 275.94 crores as against Rs. 252.87 crores according to the Revised Estimates for the current year. The increase in expenditure on revenue account is mainly on account of increased provision for Social and Developmental Services and Public Works. The provision for Capital expenditure

is Rs. 38.79 crores as against Rs. 46.61 crores in the Revised Estimates for the current year. The next year's Budget shows an overall deficit of Rs. 14.46 crores.

4. The Budget for 1971-72 provides for a Plan Outlay of Rs. 79.67 crores. The Outlay approved by the Planning Commission was Rs. 70 crores. The State Government will have to consider measures for mobilizing resources for financing the higher outlay. Apart from the State Plan, there will be an outlay of Rs. 12.50 crores on Centrally Sponsored Schemes. About Rs. 8 crores will also be provided by the Centre under special programmes for Small Farmers, Marginal Farmers and Agricultural Labour, as well as special schemes to relive rural unemployment.

[महोदय,

मैं मैसूर राज्य का 1971-72 का लेखानुदान बजट प्रस्तुत करता हूँ। महोदय, सदन को विदित है कि संविधान के अनुच्छेद 356 के अन्तर्गत राष्ट्रपति द्वारा मैसूर राज्य के बारे में आज एक उद्घोषणा जारी की गई है। इस उद्घोषणा के अनुसार, इस राज्य के विधानमण्डल की शक्तियों का प्रयोग अब संसद द्वारा या संसद के प्राधिकार के अन्तर्गत किया जाता है। इसलिए, मैसूर राज्य का 1971-72 का बजट, जो राज्य विधान मंडल के सामने रखा गया था लेकिन जो उक्त उद्घोषणा के जारी होने तक इसके द्वारा स्वीकृत नहीं किया गया था, अब संसद के संसद के समक्ष प्रस्तुत किया जा रहा है। फिलहाल, अप्रैल से जुलाई 1971 तक की अवधि के लिए ही, लेखानुदान मांगा जा रहा है ताकि प्रशासन-कार्य चलाया जा सके।

2. चालू वर्ष के बजट में राजस्व में 15.48 करोड़ रुपये के घाटे का अनुमान था। संशोधित अनुमानों में 1.79 करोड़ रुपये का मामूली-सा अधिशेष दिखाया गया है। चालू वर्ष में अब 254.66 करोड़ रुपये की राजस्व-प्राप्तियां दिखायी गयी हैं जबकि बजट अनुदान 233.47

करोड़ रुपये का था इसका मुख्य कारण कर-संग्रह और अन्य प्राप्तियों में वृद्धि होना है। राजस्व से किये जाने वाले व्यय का अनुमान अब 252.87 करोड़ रुपये लगाया गया है जबकि बजट अनुमानों में यह व्यय 248.95 करोड़ रुपये आंका गया था। अब 46.61 करोड़ रुपये के पूंजीगत व्यय का अनुमान है जबकि बजट अनुमान 42.43 करोड़ रुपये का था।

3. 1971-72 के लिए 273.05 करोड़ रुपये की राजस्व-प्राप्तियों का अनुमान लगाया गया है, जबकि चालू वर्ष के संशोधित अनुमान में 254.66 करोड़ रुपये का अनुमान लगाया गया था। 18.39 करोड़ रुपये की यह वृद्धि मुख्यतः बिक्री कर, केन्द्रीय करों के हिस्से, अन्य करो और शुल्कों और केन्द्रीय सरकार से प्राप्त होने वाले सहायता अनुमानों के अन्तर्गत हुई है। अगले वर्ष राजस्व से किया जाने वाला व्यय 275.94 करोड़ रुपया आंका गया है, जबकि चालू वर्ष के संशोधित अनुमान के अनुसार यह रकम 252.87 करोड़ रुपया थी। राजस्व खाते से किये जाने वाले व्यय में वृद्धि मुख्यतः सामाजिक और विकास सम्बन्धी सेवाओं और लोक-निर्माण के अन्तर्गत अधिक व्यवस्था किये जाने के कारण हुई है। पूंजीगत व्यय के लिए 39.79 करोड़ रुपये की व्यवस्था की गयी है, जबकि चालू वर्ष के संशोधित अनुमान में 46.61 करोड़ रुपये की व्यवस्था थी। अगले वर्ष के बजट में कुल मिलाकर 14.46 करोड़ रुपये का घाटा दिखाया गया है।

4. 1971-72 के बजट में आयोजना परि-व्यय के लिए 79.67 करोड़ रुपये की व्यवस्था की गयी है। परियोजना आयोग ने 70 करोड़ रुपये के परिष्वय की स्वीकृति प्रदान की है। अधिक परिष्वय की व्यवस्था करने के लिए राज्य सरकार को साधन जुटाने के लिए और उपायों पर विचार करना होगा। राज्य की आयोजना के अतिरिक्त, केन्द्र-आयोजित कोष-

नाओं पर 12.50 करोड़ रुपये खर्च किया जायगा। छोटे किसानों, सीमान्तिक किसानों और कृषि मजदूरों के विशेष कार्यक्रमों और गांवों में बेरोजगारी दूर करने की योजनाओं के अन्तर्गत केन्द्र द्वारा लगभग 8 करोड़ रुपये की व्यवस्था की जायगी।]

17.57 hrs.

#### DEMANDS FOR SUPPLEMENTARY GRANTS (MYSORE), 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : I beg to present a statement showing Supplementary Demands for Grants in respect of the State of Mysore for 1970-71. With your permission, Sir, I also lay the explanatory statements. Rather than reading them here, I would like to lay them on the Table of the House, that is, for Orissa, Mysore and West Bengal.

MR. SPEAKER : Yes.

17.58 hrs

#### BUSINESS OF THE HOUSE—Contd.

MR. SPEAKER : Now, before we adjourn, I would like to say one thing. Some of the Members are very keen to go to their respective constituencies as a number of things are yet to be done about filing their accounts and all that. There were two suggestions either to adjourn to the third week of April or we finish the business by the 2nd. I discussed it with the Minister of Parliamentary Affairs. I got the list of business. I think, if we sit for a little overtime, say, by an hour for two days, we can finish this business by the 2nd. We will try to finish the business by the 2nd evening and then we adjourn *sine die* if it could be possible. The business was fixed only upto the 7th. Some of it has already been disposed of. The other remaining business we will finish, by sitting a little overtime, by the 2nd. I hope you will agree with it.